

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 3087  
TO BE ANSWERED ON 12.03.2020**

**Works under Minority Schemes**

†3087. Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of various works under the Ministry for which sanction is provided by the Government;
- (b) the details of criteria fixed for the same;
- (c) the details of different nature of works carried out in Madhya Pradesh under the Ministry during the last five years; and
- (d) the details of various items of work under which assistance has been provided to the people of minority communities in the above State, district-wise?

**A N S W E R**

**MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d) : The Ministry implements Pradhan Mantri Jan Vikas Karyakram (PMJVK) in 1300 identified Minority Concentration Areas (MCAs) of the country with the objective of developing socio-economic assets and basic amenities in these areas. The MCAs have been identified on the basis of (i) 25% or more of notified minority population and (ii) backwardness in terms of socio-economic (literacy rate and work participation rate) or backwardness in terms of basic amenities (percentage of households with pucca walls, households with safe drinking water; households with electricity, households with latrine facility within the premise).

Projects like Residential Schools, New School Buildings, College Buildings, Student Hostels, Additional Class Rooms, Laboratory Rooms in Schools, Computer Rooms, Toilets, ITIs, Polytechnics, Skill Training Centres, Working Women Hostels, Hospitals, Health Centres, Anganwadi Centres, Drinking Water Projects, Common Service Centres, Sadbhav Mandaps, Market Sheds, Hunar Hubs etc. as proposed by the State Govts/UT Administrations are sanctioned under the scheme.

The State Governments are encouraged to send project proposals from time to time through video conferencing, zonal meetings, correspondences and during Empowered Committee meetings. The number of identified MCAs in the State of Madhya Pradesh are 2 District Headquarters and 8

Towns. District wise break-up of projects and the cost approved during last five years are as under.-

<b>Type of Projects</b>	<b>Bhopal</b>	<b>East Nimar</b>	<b>Indore</b>	<b>Sheopur</b>	<b>West Nimar</b>
Additional Classrooms		5			
Anganwadi Centres		16		8	
Degree College Block					1
Hostels	1	1	1	1	1
Sadbhav Mandaps		1	1	1	1
School Buildings			2		
Skill Centres		1	1	1	1
Toilets					1
Residential Schools	1				
Hospital	1				
Rain Basera	1				
<b>Central Share (in Rs. Lakh)</b>	<b>21529.20</b>	<b>671.03</b>	<b>413.26</b>	<b>575.56</b>	<b>550.40</b>

In Burhanpur District and Towns namely, Neemuch, Mandsaur, Jaoraand Ratlam no projects have been sanctioned due to want of proposals from the State.

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